

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 61/5989/2021**

This the 13th day of August 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Madan Singh

.....Applicant

(Advocate:- Mr. Sudershan Sharma- Not Present)

**Versus**

1. State of Jammu & Kashmir & Ors

.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member (A)**

This TA (TA No.61/5989/2021) arises out of SWP No. 954/2011, wherein relief is claimed against J&K State Board of School Education. This Tribunal does not have jurisdiction in respect of the employees of J&K State Board of School Education. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN  
MEMBER (J)**

*Arun...*